

Insolvency and Bankruptcy Board of India
7th Floor, Mayur Bhawan, Connaught Place, New Delhi-110001

File No: IBBI/CIRP/GI/2018-19/001

17th January, 2019

Office Order

Subject: Constitution of Working Group on Group Insolvency

The Insolvency and Bankruptcy Board of India hereby constitutes a 'Working Group on Group Insolvency' as under:

Sl. No.	Name	Position and Organisation	Position in the Working Group
1	Mr. U. K. Sinha	Former Chairman, Securities and Exchange Board of India	Chairperson
2	Ms. Anshula Kant	Managing Director, State Bank of India	Member
3	Mr. Shardul Shroff	Executive Chairman, Shardul Amarchand Mangaldas & Co. Advocate and Solicitors	Member
4	Dr. Shubhashis Gangopadhyay	Founder and Research Director, India Development Foundation	Member
5	Mr. Siby Antony	Chairman, Edelweiss Asset Reconstruction Company Limited	Member
6	Mr. Koushik Chatterjee	Executive Director and Chief Financial Officer, Tata Steel Limited	Member
7	Mr. Sumit Binani	Insolvency Professional	Member
8	Mr. Sumant Batra	President, Society of Insolvency Practitioners of India	Invitee
9	Dr. S. K. Gupta	CEO, Insolvency Professional Agency of the Institute of Cost Accountants of India	Invitee
10	Ms. Alka Kapoor	CEO, ICSI Institute of Insolvency Professionals	Invitee
11	Mr. Sunil Pant	CEO, Indian Institute of Insolvency Professionals of ICAI	Invitee

2. The Working Group shall submit a report recommending a complete regulatory framework to facilitate insolvency resolution and liquidation of corporate debtors in a Group, within two months from the date.
3. The IBBI shall provide secretarial and logistics support to the Working Group.
4. This issues with the approval of competent authority.

(sd/-)
(Dr. Mamta Suri)
Executive Director

To
Chairperson, Members and Invitees of the Working Group
CC: PS to Chairperson / WTMs, IBBI and EDs, IBBI.